

to know for nearly ten minutes, and even with the assistance of the Deputy-Speaker, I have not become any the wiser as to what is going on in the House. Something was being carried on between you and him....

Mr. Speaker: No, between him and the hon. Minister. He had written to the hon. Minister and he had written to me also.

डा० राम मनोहर लोहिया : जी हां, दो बार आपको लिखा था, तब आप ने मंत्री को

Mr. Speaker: I know it.

डा० राम मनोहर लोहिया : दो बार आप को लिखा था।

Mr. Speaker It is about a paper which was laid on the Table. If someone wants to raise a matter without giving notice, it cannot be allowed. For instance, Shri Panigrahi wanted to raise a matter. That was about a railway being attacked and all that

Shri P. K. Deo: That was quite different. This was a relevant query on the paper that was laid on the Table.

Mr. Speaker: Even then, he ought to have written to me in advance. It applies to all Members. He cannot just write to me at 11.30, and then say 'I have written to you'. After all, there must be some time for me to study the papers.

STATEMENTS SHOWING ACTION TAKEN
BY GOVERNMENT ON ASSURANCES, PRO-
MISES AND UNDERTAKINGS

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): (I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions shown against each:—

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| (i) Supplementary Statement No. II | Second Session, 1967 (Fourth Lok Sabha). |
| (ii) Supplementary Statement No. IV | First Session, 1967 (Fourth Lok Sabha). |
| (iii) Supplementary Statement No. VI | Sixteenth Session, 1966 (Third Lok Sabha). |
| (iv) Supplementary Statement No. IX | Fifteenth Session, 1966 (Third Lok Sabha) |
| (v) Supplementary Statement No. XIII | Fourteenth Session, 1966 (Third Lok Sabha) |
| (vi) Supplementary Statement No. XIII | Thirteenth Session, 1965 (Third Lok Sabha) |
| (vii) Supplementary Statement No. XXVII | Seventh Session, 1964 (Third Lok Sabha). |

[Placed in Library. See No. LT-1390/67].